

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1139 OF 2024**

**IN THE MATTER OF:**

**JAGVIR SINGH**

**.....APPLICANT**

**VERSUS**

**STATE OF U.P. & ORS.**

**.....RESPONDENT(S)**

**INDEX**

<b>S.No.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	<b>AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE OF THE ORDER DT. 02.05.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI</b>	
	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPY OF THE LETTER DT. 18.10.2024 ANNEXED HEREWITH AS ANNEXURE A-1</b>	
<b>4.</b>	<b>COPY OF THE LETTER DT. 24.10.2024 ANNEXED HEREWITH AS ANNEXURE A-2</b>	

5.	<b>COPY OF THE PROPOSAL ANNEXED HEREWITH AS ANNEXURE A-3</b>	
6.	<b>COPY OF THE LETTER DT.03.07.2025 ANNEXED HEREWITH AS ANNEXURE A-4</b>	
7.	<b>COPY OF THE OFFICE MEMO DT. 05.07.2025 ANNEXED HEREWITH AS ANNEXURE A-5</b>	
8.	<b>COPY OF THE LETTER DT. 09.07.2025 ANNEXED HEREWITH AS ANNEXURE A-6</b>	
9.	<b>COPY OF THE LETTER DT. 24.03.2025 ANNEXED HEREWITH AS ANNEXURE A-7</b>	
10.	<b>COPY OF THE LETTER DT. 11.07.2025 ANNEXED HEREWITH AS ANNEXURE A-8</b>	
11.	<b>COPY OF THE LETTER DT. 09.07.2025 ANNEXED HEREWITH AS ANNEXURE A-9</b>	
12.	<b>COPY OF THE LETTER DT. 10.07.2025 ANNEXED HEREWITH AS ANNEXURE A-10</b>	
11.	<b>COPY OF THE LETTER DT. 11.07.2025 ANNEXED HEREWITH AS ANNEXURE A-11</b>	

*THROUGH COUNSEL*

A handwritten signature in black ink, appearing to read 'Bpsjadon', written over a horizontal line.

BHANWAR PAL SINGH JADON

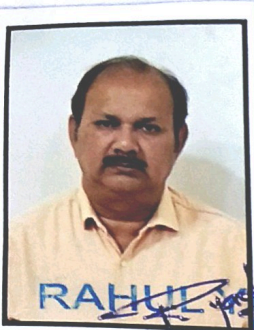
STANDING COUNSEL FOR STATE OF U.P.

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

Ph: 9639286572

**DATE: 14.07.2025**

**PLACE: NOIDA**



**RAHUL**  
Advocate  
Reg. No. - 3646/14  
COP No. - 200487  
Ch. 100, C.C.S. Building, Meerut  
Mobile No. - 9258045689

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 1139 of 2024**

**IN THE MATTER OF:**

**JAGVIR SINGH**

.....APPLICANT

**VERSUS**

**STATE OF UTTAR PRADESH & OTHERS**

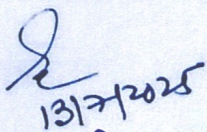
.....RESPONDENT(S)

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE  
OF THE ORDER DT. 02.05.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, NEW DELHI**

I, Gyan Prakash Srivastava aged about 55 years S/o Naval Kishore Srivastva, presently posted as Chief Engineer (Ganga), Irrigation And Water Resources Department, Meerut, U.P do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.



  
13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That in the present matter, the complainant has alleged that a petrol pump is being established at Khasra No. 923, Pahasu town in violation of siting criteria laid down by Central Pollution Control Board (hereinafter referred to as "CPCB") in as much as there is a cremation ground just at 50 mtrs. from the site, River Kali at 75 mtrs., three hospitals at 20 mtrs. and even residential area/abadi about 100 mtrs.
4. That the abovementioned matter was last listed for hearing on 02.05.2025, wherein the Hon'ble Tribunal directed as under:  
*"5. Pleadings may be completed before that date and if any response/ reply is to be filed by any of the respondents then the same may be filed within one month and if any rejoinder is to be filed by the applicant then the same may be filed within the next one month."*

**I. NIH COMMUNICATIONS AND PROPOSAL:**

5. That the National Institute of Hydrology has written a letter dt. 18.10.2024 to the Executive Engineer, Meerut Division Ganga Canal, Irrigation and Water Resources Department, Govt. of UP. That the said letter states that



13/1/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

the work of Flood plain zone delineation of Kali River (E) has been assigned by the Director NIH to the Surface Water Hydrology Division. They are assessing the quantum of work requirement and data requirement etc. That the letter further states the proposal along with cost and details of data requirement, time schedule etc. will be prepared and will be submitted by 22 October 2024.

A Copy of the letter dt. 18.10.2024 has been annexed herewith as **ANNEXURE A-1**.

6. That subsequently, the NIH vide letter dt. 24.10.2024 provided with the proposal for "Flood Plain Zone delineation of Kali River (E) in the district of Meerut, Hapur and and Bulandshahr.

A Copy of the letter dt. 24.10.2024 annexed herewith as **ANNEXURE A-2**

A Copy of the proposal has been annexed herewith as **ANNEXURE A-3**.

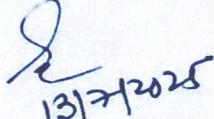
7. That the said proposal states as under:

- i. That the Kali River (E) is a tributary of Ganga River and the flood plain delineation is to be carried out for the river stretches of about 150 km in district of Meerut, Hapur and Bulandshahr.

- ii. **Brief Methodology:**

- **Catchment Delineation:**



  
13/11/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

The catchment area of the Kali River (E) will be delineated from the CartoSat DEM and Survey of India Topo Sheets in GIS platform.

- **Flood Frequency Analysis:**

Flood frequency analysis will be carried out for the available gauging sites to estimate flood of 100 year return period.

- **Hydraulic Modelling**

Once the flood corresponding to 100 year return period is estimated, the hydraulic model (HEC RAS) will be used to simulate the flow pattern on the existing topography (represented through cross-section, Bathymetry i.e. Digital Elevation Model) for estimating flood inundation extent.

- **Flood Plain Zone Demarcation:**

The hydraulic model will provide the flood inundation extent for 100 year return period flood.

### iii. Data Requirement Table

SN	Data	Source	Responsibility
1	Discharge, Water level	CWC, Govt. UP	Sponsoring agency
2	River Cross-section	Survey (as per requirement based on quality of DEM)	Sponsoring agency
3	High resolution DEM	SOL, Drone Survey	Sponsoring agency
4	DEM card	NRSC	NIH
5	Structures (bridge, barrage, embankment etc.)	Govt. UP	Sponsoring agency
6	Previous Flood inundation extent from satellite data	NRSC, RSAC-UP	Sponsoring agency



13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

iv. **Duration:**

The work will be completed in Six months from the date of supply of all data and approval of Director, NIH Roorkee.

v. **Cost and Payment Schedule:**

The Total cost of the work of delineation will be Rs 25,00,000 plus GST charges (18% or as applicable)

- 60% payment is to be made along with the award of work.
- 40% payment is to be made on submission of the final report.

**II. FUND ALLOCATION TO SURVEY OF INDIA**

8. That the Executive Engineer, Meerut Division, Ganga Canal, Meerut has written a letter dt. 03.07.2025 to the Director, U.P. Geo-Spatial Directorate, Gomti Nagar, Lucknow. That vide the said letter it has been informed that as per the proforma invoice amounting to Rs. 1,02,38,250/- was provided for the purpose of delineating the catchment area of the tributary from the origin point of the Kali River in District Muzaffarnagar to the boundary of District Bulandshahr, using Cartosat DEM and Survey of India Topo sheets in GIS Platform. In this regard, it has been informed by the said letter that against the said demand of Rs. 1,02,38,250/-, an amount of Rs. 5,21,000/- has already been paid by the Irrigation Department on **26.03.2025** from the available funds. The UTR number for the transaction is



13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

UTR No. RBI0882537413204 (Token No. 0425336465, Meerut Treasury, Bill No. 0448100191). Therefore, vide the said letter it has been requested to adjust the paid amount of Rs. 5,21,000/- from the total demanded amount of Rs. 1,02,38,250/- and issue a revised **proforma invoice for the remaining balance of Rs. 97,17,250/-**, so that the necessary administrative action for the payment can be initiated.

A Copy of the letter dt. 03.07.2025 has been annexed herewith as **ANNEXURE A-4.**

9. That from the Office of the Chief Engineer (Finance and Accounts Section), Irrigation and Water Resources Department, U.P. an office memo dt. 05.07.2025 was issued. That vide the said memo the Budget Allocation under Grant No. 94 – Irrigation Department (Construction Works) of Rs. 341.93 lakhs was provided. That this allocation is subject to the terms and conditions as per the Government Orders dated 14.05.2025 and 30.06.2025.

A Copy of the office memo dt. 05.07.2025 has been annexed herewith as **ANNEXURE A-5.**

10. That the Executive Engineer, Meerut Division, Ganga Canal, Meerut has written a letter dt. 09.07.2025 to the Director, U.P. Geo- Spatial



*S*  
13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

Directorate, Gomti Nagar, Lucknow. That vide the said letter the following information has been requested:

- Target of the survey work for delineating the Flood Zone of Kali River (Eastern).
- Progress of work completed so far.
- Details of pending works.
- Expected date of completion of remaining work.
- Date by which the final report shall be provided to this Division for submission to the National Institute of Hydrology (NIH).

Further, vide the said letter, it has been again requested to urgently provide the **proforma invoice for the remaining amount of Rs. 97,17,250/- (Rupees Ninety-Seven Lakh Seventeen Thousand Two Hundred Fifty only).**

A Copy of the letter dt. 09.07.2025 has been annexed herewith as **ANNEXURE A-6.**

### III. SURVEY OF INDIA UPDATES

11. That the Survey of India has written a letter dt. 11.07.2025 to the Executive Engineer, Meerut Division, Ganga Canal, Meerut with reference to the letter dt. 03.07.2025, wherein the proforma invoice for payment of the

remaining amount has been requested. That vide the said letter it has been

informed that the **Cost Estimate** provided vide letter dt. 24.03.2025 shall



13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

be treated as the **final proforma invoice** from Survey of India and request has been made to deposit the remaining amount at the earliest. Further, in response to letter dt. 09.07.2025, it has been informed:

- That out of the total 365 sq. km. area to be surveyed for floodplain zoning of Kali River (Eastern), field work has been completed in approximately 320 sq. km.. The remaining 45 sq. km. falls within the Yellow Zone of the airport, and a letter dt. 25.06.2025 has been sent to the Director, Hindon Airport, Uttar Pradesh seeking permission for drone survey in that area. The remaining work will be completed within two weeks of receiving said permission.
- Out of the surveyed 320 sq. km., data processing for approximately 200 sq. km. has already been completed. The processing of the remaining area is underway and will also be completed shortly.
- As mentioned in the Drone Survey Proposal sent vide letter dt. 24.03.2025, 5 months were estimated for the completion of the entire work. That the said letter states that the entire task will be completed and all data will be handed over to the Irrigation Department **by September 2025.**

A Copy of the letter dt. 24.03.2025 annexed herewith as **ANNEXURE A-7.**

A Copy of the letter dt. 11.07.2025 has been annexed herewith as **ANNEXURE A-8.**



13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

IV. COORDINATION WITH NIH AND DATA TRANSMISSION

12. That it is pertinent to mention that the Executive Engineer, Meerut Division, Ganga Canal, Meerut has written a letter dt. 10.07.2025 to the Director, National Institute of Hydrology (NIH). That the said letter states that on the basis of the documents provided with respect to the "**Previous flood inundation extent from Satellite data**" (for the years 2009–2024) pertaining to the Kali River—from its origin in District Muzaffarnagar to District Bulandshahr by the **Remote Sensing Application Centre (RSAC), U.P., Lucknow** vide letter dt. 09.07.2025 it has been requested to NIH to initiate further necessary actions.

A Copy of the letter dt. 09.07.2025 has been annexed herewith as **ANNEXURE A-9.**

A Copy of the letter dt. 10.07.2025 has been annexed herewith as **ANNEXURE A-10.**

13. That the NIH has written a letter dt. 11.07.2025 to the Executive Engineer, Meerut Division Ganga Canal, Irrigation and Water Resources Department, Govt. of U.P. That vide the said letter it has been informed that the surveyed river cross-sections and maps for historical flood inundation area are (as per data Source NRSC, Hyderabad) between years 2009 to 2024 has been provided to NIH, Roorkee. However, no flood inundated area are shown in the Remote Sensing Data (as per data Source



13/7/2025  
मुख्य अभियन्ता (गंगा)  
सिंचाई एवं जल संसाधन विभाग  
उ० प्र० मेरठ

NRSC, Hyderabad). Further, it was informed that the Survey of India will provide 1 mtr contour data by September 2025. In view of this the draft report with delineated flood plain zone will be submitted by three months after receipt of the 1 mtr contour and DEM data from Survey of India. That it is further to be mentioned that the physical demarcation of the said Kali River (E) will be done in accordance with the Ganga Rejuvenation Order, 2016.

A Copy of the letter dt. 11.07.2025 has been annexed herewith as **ANNEXURE A-11.**

14. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal. The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.

15. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



13/7/2025  
मुख्य अभियन्ता (गंगा)  
DEPONENT  
सिंचाई एवं जल सस्रोत विभाग  
उ० प्र० मेरठ

VERIFICATION

Verified at Meerut 13-7-2025 on this 13 day of July, 2025, that the contents of the above affidavit from paragraphs 1 to 15 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*Identified*  
*Rahul Yadav*  
 13/7/25  
**RAHUL YADAV**  
 Advocate  
 Reg. No.-3646/14  
 COP No.- 203487  
 Ch. 100, C.C.S. Building, Meerut  
 Mobile No. - 9258045689

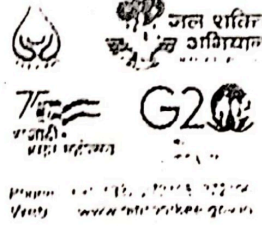
*[Signature]*  
 13/7/2025  
 मुख्य अभियन्ता (गंगा)  
 सिंचाई एवं जल संसाधन विभाग  
 DE PONENT  
 30 प्र० मेरठ



Serial No. 07 Coupon No. 1124686  
 Certified that Shri. G. P. Srivastava  
 Identified by Shri. R. Yadav, Advo.  
 Made this affidavit before me on  
 at 13/7/25 13 A.M./P.M.  
*[Signature]*  
 Oath Commissioner Meerut  
 13/7/25



राष्ट्रीय जलविज्ञान संस्थान  
 जल संवर्धन विभाग, जल संसाधन, नदी विभाग एवं जल संयंत्र विभाग (निर्माण),  
 नदी राष्ट्रीय प्राय: संग्रहण की संस्थान  
 जलविज्ञान भवन, गढ़की-247 667 (उत्तराखण्ड) भारत  
**National Institute of Hydrology**  
 A Government of India Society under Ministry of Jal Shakti,  
 Department of Water Resources, R.D. & O.R.  
 Jalvignyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA  
 (An ISO 9001:2015 Certified Organization)



No. SWHD/NIH/2024-25  
 Date: October 18, 2024

Executive Engineer,  
 Meerut Division Ganga Canal  
 Irrigation and Water Resources Department, Govt. of UP

Sub.: Flood plain zone dellmention of Kali River (E) in the district of Meerut, Hapur and Bulandshahr.

Sir,

With reference to the above-cited letter regarding Flood plain zone delineation of Kali River (E), Director NIH has assigned the work to Surface Water Hydrology Division. We are assessing the quantum of work requirement and data requirement etc. As per our initial discussion with your office, we will prepare the proposal along with cost and details of data requirement, time schedule etc. and submit by 22 October 2024.

With

Regards,

Head, Surface Water Hydrology Division  
 National Institute of Hydrology, Roorkee

कार्यालय अधिशासी अभियन्ता  
 मेरठ खण्ड गंगा नहर, मेरठ

पत्रांक: 5646 / गंगा नहर / नहर विभाग / दिनांक 19/10/2024

प्रतिश्री ए. सी. जल संवर्धन विभाग - ए, जल संवर्धन विभाग, मेरठ  
 कार्य हेतु की प्रस्ताव का प्रारम्भ करने की हेतु संज्ञित है

19/10/2024  
 Received  
 D/M [Signature]

19/10/2024  
 अधिशासी अभियन्ता  
 मेरठ खण्ड गंगा नहर, मेरठ

[Handwritten signature]



राष्ट्रीय जलविज्ञान संस्थान  
 (जल शक्ति संसाधन, जल संचालन, नदी विकास एवं गंगा संरक्षण विभाग,  
 के अधीन भारत सरकार की शक्ति)  
 जलविज्ञान भवन, रुड़की-247 667 (उत्तराखण्ड) भारत  
**National Institute of Hydrology**  
 (A Government of India Society under Ministry of Jal Shakti,  
 Department of Water Resources, R.D. & G.R.  
 Jalvignyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA  
 (An ISO 9001:2015 Certified Organization)



No. SWHD/NIH/2024-25  
 Date October 24, 2024

Executive Engineer,  
 Meerut Division Ganga Canal  
 Irrigation and Water Resources Department, Govt. of UP

Sub.: Flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and  
 Bulandshahr.

Ref.: Your Letter No. 5435/ मेखगंनमे/एन0जी0टी0/ Dated 05-10-2024

Sir,

With reference to your above cited letter, proposal for "Flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and Bulandshahr" is enclosed herewith.

With Regards,

Head, Surface Water Hydrology Division  
 National Institute of Hydrology, Roorkee

## Proposal by National Institute of Hydrology, Roorkee

**Title of Study: Flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and Bulandshahr.**

The Executive Engineer, Meerut Division Ganga Canal, Irrigation and Water Resources Department, Govt. of UP has approached Director, National Institute of Hydrology Roorkee to carryout the study for "Flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and Bulandshahr" as per direction given by Hon'ble NGT. Director, NIH has assigned Surface Water Hydrology Division to take up this study.

From the initial discussion with the Meerut Division Ganga Canal, it has been found that the Kali River (E) is a tributary of the Ganga River and the flood plain zone delineation is to be carried out for the river stretches of about 150 km in district of Meerut, Hapur and Bulandshahr. It is also reported that no observation of flood/discharge or water level is available at this tributary. Under these condition following methodologies will be applied for delineation of flood plain corresponding to frequency of once in hundred year flood.

### **Brief Methodology:**

#### *Catchment Delineation*

The catchment area of the Kali River (E) will be delineated from the CartoSat DEM and Survey of India Topo Sheets in GIS platform.

#### *Flood Frequency Analysis*

Flood frequency analysis will be carriedout for the available gauging sites to estimate flood of 100 year return period. In case of unavailability of observed historical annual maximum discharge data, the flood value can be estimated from rainfall of corresponding return period (100 year) and convolution with the synthetic unit hydrograph (SUH). The SUH can be derived using flood estimation report of CWC and relevant catchment characteristics. Moreover, the regional flood frequency relationships developed for ungauged basin can also be used to estimate design flood for 100 year return period.

#### *Hydraulic Modelling*

Once the flood corresponding to 100 year return period is estimated, the hydraulic model (HEC RAS) will be used to simulate the flow pattern on the existing topography (represented through cross-section, Bathymetry i.e. Digital Elevation Model) for estimating flood inundation extent. The river cross-section and Digital Elevation Model is to be provided to NIH by the Irrigation and Water Resources Department, Govt. of UP. However, considering the importance and urgency of the study NIH will initiate the study with readily available DEM.

#### *Flood Plain Zone Demarcation*

The hydraulic model will provide the flood inundation extent for 100 year return period flood.

NIH will process the output and the line corresponding to outer extent of flood plain will be provided as a KML file and Shape file to the Irrigation and Water Resources Department, Govt. of UP. The coordinates (Lat, Log) at suitable interval (or bend to bend) will also be provided for further use. The Irrigation and Water Resources Department, Govt. of UP after verification/validation of the line may take up the work for physical demarcation and notification as per necessity and directive of Hon'ble NGT.

#### Data Requirement:

SN	Data	Source	Responsibility
1	Discharge, Water level	CWC, Govt. UP	Sponsoring agency
2	River Cross-section	Survey (as per requirement based on quality of DEM)	Sponsoring agency
3	High resolution DEM	SOI, Drone Survey	Sponsoring agency
4	CartoSat DEM	NRSC	NIH
5	Structures (bridge, barrage, embankment etc.)	Govt. UP	Sponsoring agency
6	Previous Flood inundation extent from satellite data	NRSC, RSAC-UP	Sponsoring agency

#### Duration of Study:

The study will be completed in Six months from the date of supply of all data and approval of Director, NIH Roorkee. The proposed timeline is given below:

SN	Activity	Month					
		1	2	3	4	5	6
1	Catchment delineation and selection of river reaches	■					
2	Data collection and Processing	■	■				
3	Flood frequency analysis: Estimation of flood for 100 year return period		■	■			
6	Hydraulic model setup using HEC RAS		■	■			
7	Finalization of hydraulic model results with structures, embankments etc. with sponsoring agency			■	■		
8	Submission of interim findings for discussion, result verification with sponsoring agency.					■	
9	Finalization of delineation of flood plain						■
10	Submission of draft Report						■
11	Submission of final Report	(one month after receiving comments)					

Note: Timely availability of data is very important for maintaining the proposed activity schedule. Scientist of NIH and officers of sponsoring agency will interact regularly for monitoring progress of the study.

**Cost and Payment Schedule:**

The Total cost of the study will be Rs 25,00,000 plus GST charges (18% or as applicable)

- 60 % payment is to be made along with the award of work.
- 40% payment is to be made on submission of the final report of the study.

**Note:**

All the payments are to be made by A/C payee bank draft or by e-transfer in the name of "NATIONAL INSTITUTE OF HYDROLOGY" payable at Roorkee. For online transfer, the account details are as below:

A/C Name: NIH Consultancy Project; Bank A/C SBI- IIT, ROORKEE;

A/C No. 31125916862; IFSC CODE: SBIN0001069; MICR CODE: 247002094;  
SWIFT NO. SBININBB559.

GST No. of NIH: 05AAATN1385M1ZD

The National Institute of Hydrology, Roorkee (PAN: AAATN1385M) is exempted from income tax vide Govt. of India Notification No. 38/2017 (F. No. 203/24/2016 ITA-II) dated May 15, 2017 (copy attached). Hence, Tax Deduction at Source (TDS) is not applicable on any payment to NIH.

प्रेषक,

अधिकासी अभियन्ता,  
मेरठ खण्ड गंगा नहर, मेरठ।

प्रेषित,

निदेशक,  
यू०पी० भू-स्थानिक निदेशालय,  
गोमती नगर लखनऊ।

पत्रांक: 3759/मेखगंनमे/पलड जोन (काली नदी)

दिनांक: 3/07/2025

विषय: मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित ओ०ए० वाद संख्या  
673/2018 के सम्बन्ध में।

संदर्भ आपका पत्रांक :-1201/39-C-ED (Court Case)

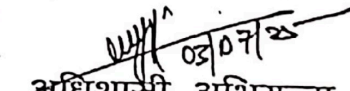
दिनांक: 24/03/2025

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने की कृपा करें। जिसके द्वारा मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित ओ०ए० वाद संख्या 673/2018 में पारित आदेशों के अनुपालन में इस कार्यालय के द्वारा जनपद मुजफ्फरनगर काली नदी के उद्गम स्थल से जनपद बुलंदशहर तक काली नदी के Catchment area of the Tributary will be delineated from the cartosat DEM and Survey of India Topo sheets in GIS Platforma उपलब्ध कराये जाने हेतु धनराशि रु० 1,02,38,250.00 का प्रफोर्मा बीजक भुगतान हेतु इस कार्यालय को उपलब्ध कराया गया था।

उक्त के क्रम में आपको अवगत कराना है कि आपके पत्रांक:-1201/39-C-ED (Court Case) दिनांक: 24/03/2025 द्वारा वांछित धनराशि रु० 1,02,38,250.00 में से खण्ड में उपलब्ध धनराशि से रु० 521000.00 का भुगतान इस कार्यालय द्वारा दिनांक 26.03.2025 को कर दिया गया है जिसका यू०टी०आर० नम्बर UTR.No. RBI0882537413204 (Token NO. 0425336465 Meerut Treasury, Bill No. 0448100191) है। इस संबंध में आपको इस कार्यालय के पत्रांक 1813/मेखगंनमे/पलड जोन (काली नदी) दिनांक 08/04/2025 के द्वारा अवगत कराया जा चुका है।

अतः आपसे अनुरोध है कि उपरोक्त कार्य हेतु आपके द्वारा वांछित धनराशि रु० धनराशि 1,02,38,250.00 में से भुगतान की गयी धनराशि रु० 521000.00 को समायोजित करते हुए अवशेष धनराशि रु० 9717250.00 का प्रफोर्मा बीजक इस कार्यालय को उपलब्ध कराने का कष्ट करें ताकि भुगतान संबंधित अग्रिम आवश्यक कार्यवाही की जा सके।

  
अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

पत्रांक: /मेखगंनमे/पलड जोन (काली नदी) तददिनांक: /07/25

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मुख्य अभियन्ता (गंगा) सिंचाई एवं जल संसाधन विभाग उ०प्र० मेरठ।
- 2- अधीक्षण अभियन्ता प्रथम मण्डल सिंचाई कार्य मेरठ।
- 3- सहायक अभियन्ता प्रथम मेरठ खण्ड गंगा नहर मेरठ इस निर्देश के साथ प्रेषित है कि विषयगत प्रकरण में व्यक्तिगत रूप से उच्चाधिकारियों से सम्पर्क स्थापित कर समयान्तर्गत आवश्यक कार्यवाही पूर्ण कराना सुनिश्चित करें।
- 4- वाद लिपिक मेरठ खण्ड गंगा नहर मेरठ को मा० एन०जी०टी० से संबंधित वाद की पत्रावली में संचयन करते हुए आवश्यक कार्यवाही हेतु।

अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

प्राप्तिकृत सं०-35/2025-26

कार्यालय प्रमुख अभियन्ता  
(आय-व्ययक अनुभाग)  
सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश

संख्या-LS&amp;P/आई०बी०/फा०/2711/2025-26

तखनऊ : दिनांक: 05 जुलाई 2025

## कार्यालय ज्ञाप

अनुदान संख्या-94 सिंचाई विभाग (निर्माण कार्य) राजस्व लेखा के अन्तर्गत 4 शासन के पत्र संख्या-178/2025/001-622-25-27-सिं-9-37एसएवी-25 दिनांक 14-05-2025 एवं शासनदेश सं०-355/2025/001-625-25-27-सिं-9-37एसएवी/25, दिनांक 30.06.2025 द्वारा प्राप्त वित्तीय स्वीकृति के क्रम में लेखीर्षक/उपलेखीर्षक/मद में क्षेत्रीय मुख्य अभियंता स्तर-1 द्वारा प्रमुख अभियंता (परि० एवं नियो०) तखनऊ को प्राप्त धन की मांगों के आधार पर आवंटन हेतु की गई संस्तुति के क्रम में सम्बन्धित मुख्य अभियंता को उनके सम्मुख अंकित खण्ड हेतु धनराशि चालू वित्तीय वर्ष 2025-26 में व्यय किये जाने के लिये उनके नियंत्रण पर आवंटित करते हुए एतद्वारा प्राधिकृत की जाती है:-

(धनराशि लाख में)

क्र० सं०	लेखाशीर्षक	संगठन का नाम	खण्ड का नाम/ डी०डी०ओ०कोड	जनपद	प्रमुख अभियंता (परि० एवं नियो०) द्वारा प्रस्तावित
1	2	3	4	5	6
1	2711-बाढ़ नियंत्रण तथा जल निकास 03-जल निकास 103-सिविल निर्माण कार्य 05-सर्वेक्षण मानक मद 29-अनुरक्षण	मुख्य अभियन्ता (गंगा), मेरठ	मेरठ खण्ड गंगा नहर, मेरठ, 4810	मेरठ	97.18
				योग :-	97.18
2		मुख्य अभियन्ता (सोन), वाराणसी	बंधी प्रखण्ड, वाराणसी। 4813	वाराणसी	81.34
				योग :-	81.34
3		मुख्य अभियन्ता (रामगंगा), कानपुर	सिंचाई खण्ड, कानपुर देहात। 4801	कानपुर देहात	147.26
				योग :-	147.26
4		मुख्य अभियन्ता (यमुना), ओखला	हैडवर्क्स खण्ड आगरा नहर, ओखला। 4801	गौतमबुद्धनगर	16.15
				योग :-	16.15
				सम्पूर्ण योग :-	341.93

(रु० तीन करोड़ इकतालीस लाख तिरान्णवे हजार मात्र)

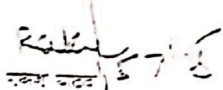
उपरोक्त आवंटन उक्त उल्लिखित शासनदेश सं०-178/2025/001-622-25-27-सिं-9-37 एसएवी/25, दिनांक 14.05.2025 एवं शासनदेश सं०-355/2025/001-625-25-27-सिं-9-37एसएवी/25, दिनांक 30.06.2025 में निहित नियमों/शर्तों के अधीन किया जाता है-

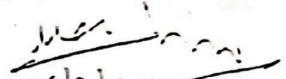
- प्राप्तिकृत की जाने वाली धनराशि से खण्ड/आहरण एवं वितरण अधिकारी को धनावंटन करने हेतु सम्बन्धित मुख्य अभियन्ता यह सुनिश्चित कर लें कि खण्डों का सम्बन्धित मद में मार्गल प्रारंभ करने के द्वारा स्वीकृत कर लिया गया है।
- प्रमुख अभियन्ता एवं विभागाध्यक्ष द्वारा उपरोक्त निर्गत धनराशि सम्बन्धित मुख्य अभियन्ताओं को आवंटित की जाएगी। किसी भी दशा में सम्बन्धित अधीक्षण/अधिसारी अभियन्ता को धनराशि सीधे आवंटित नहीं की जाएगी। मुख्य अभियन्तावार आवंटित की गयी धनराशि की सूचना दस दिन के अन्दर शासन को उपलब्ध करायी जाएगी।
- उक्त धनराशि को व्यय करने से पूर्व वित्त (आय-व्ययक) अनुभाग-1 के कार्यालय ज्ञाप संख्या-6/2025/बी-1-352/दस-2025-231/2025, दिनांक 27 मार्च, 2025 में दिये गये निर्देशों का अनुपालन सुनिश्चित कर लिया जाय।
- अनुदान के तहत सभी नियोजित कार्यों का मेजरमेंट बुक (माप पुरतक) एवं अनुमान वर्ष के प्रारम्भ में तैयार किया जाना चाहिए। एवं कार्य प्रारम्भ करने से पूर्व अनुदान प्राप्त किया जाना चाहिए।
- आकस्मिक प्रकृति से सम्बन्धित कार्यों को छोड़कर अनुदान के अन्तर्गत समस्त कार्य उचित निविदा एवं अनुबन्ध के माध्यम से किये जाये तथा बर्क आर्डर के माध्यम से कार्य न कराये जायें। अनुदान कार्यों हेतु अधीक्षण अभियन्ता का अनुदान प्राप्त किया जाय।
- अनुदान एवं विशेष मरम्मत मद में रु० 2 लाख से अधिक लागत के प्रस्तावित कार्यों की (कार्य के पहले / कार्य के दौरान एवं बाद में) फोटोग्राफी एवं रु० 10.00 लाख से अधिक लागत के प्रस्तावित कार्यों की (कार्य के पहले / कार्य के दौरान एवं बाद में) जिओफोटोडिन्ट गप दिनांक सहित फोटोग्राफी के साथ ड्रॉन द्वारा वीडियोग्राफी करना सुनिश्चित किया जाय तथा सम्बन्धित अधीक्षण अभियन्ता द्वारा कार्यों का भौतिक गुणालोक परीक्षण कर आख्या सम्बन्धित मुख्य अभियन्ता को उपलब्ध कराया जाय। यह भी सुनिश्चित किया जाय कि जहाँ अन्य कार्य प्रगति पर हैं वहाँ ऐसी व्यवस्थाओं पर धन आवंटन नहीं किया जाय।
- उच्चधिकारियों द्वारा अनुदान एवं विशेष मरम्मत के कार्यों पर विशेष ध्यान दिया जाये तथा कार्यों के माप इत्यादि की चेकिंग आई चेकिंग आई० एम० ओ० एवं समय-समय पर निर्गत शासनदेशों के अनुसार सुनिश्चित किया जाय। साथ ही निरीक्षण उपरान्त निरीक्षण रिपोर्टी निर्गत की जाय।
- शासकीय व्यय में नित्यव्ययिता नितान्त आवश्यक है, अतः व्यय करते समय व्यय प्रबन्धन एवं शासकीय व्यय में नित्यव्ययिता के सम्बन्ध में वित्त विभाग द्वारा समय-समय पर जारी आदेशों का विशेष रूप से अनुपालन सुनिश्चित किया जाय। इसके साथ-साथ राजकीय धन व्यय करने में उ०प्र० बजट मनुअल के प्रस्ता-12 में दी गयी शर्तों की पूर्ति तथा वित्तीय अधिकार के मानकों (स्टैंडर्ड्स ऑफ फाइनेशियल प्रोप्रिटी) का अनुपालन भी सुनिश्चित किया जाय।
- आवंटित धनराशि के व्यय में पारदर्शिता रहे तथा कार्यों के अभिलेखीकरण के साथ-साथ (आवंटन में तार्किकता हो, यह भी सुनिश्चित किया जाय।
- उत्तर प्रदेश शासन के शासनदेश सं०-178/2025/001-622-25-27-सिं-9-37 एसएवी/25, दिनांक 30.06.2025 में दिये गये बजट मनुअल, सुसंगत वित्तीय नियमों तथा सुसंगत शासकीय निर्देशों का अनुपालन सुनिश्चित किया जाय।

संदीप कुमार  
प्रमुख अभियन्ता, सिंचाई एवं विभागाध्यक्ष

1582

1. ...
2. ...
3. ...
4. ...
5. ...
6. ...
7. ...
8. ...
9. ...
10. ...
11. ...

  
 ...  
 ...

  
 05/11/20

प्रेषक,

अधिकासी अभियन्ता,  
मेरठ खण्ड गंगा नहर, मेरठ।

प्रेषित,

निदेशक,  
यू0पी0 भू-स्थानिक निदेशालय,  
गोमती नगर लखनऊ।

पत्रांक: 2902/मेखगंनमे/पलड जोन (काली नदी)

दिनांक: 09/07/2025

विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 वाद संख्या 1139/2024 जगदीर सिंह बनाम उत्तर प्रदेश राज्य व अन्य के सम्बन्ध में।

संदर्भ इस कार्यालय का पत्रांक 1813/मेखगंनमे/पलड जोन (काली नदी) दिनांक 08/04/25, पत्रांक 2509/मेखगंनमे/पलड जोन (काली नदी) दिनांक 15/05/25 एवं पत्रांक 3759/मेखगंनमे/पलड जोन (काली नदी) दिनांक 03/07/25

महोदय,


कृपया उपरोक्त विषयक इस कार्यालय के संदर्भित पत्रों का अवलोकन करने की कृपा करें। जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 वाद संख्या 1139/2024 के सम्बन्ध में काली नदी (पूर्वी) के पलड जोन निर्धारित करने हेतु आपके द्वारा Digital Elevation Model (DEM) उपलब्ध कराये जाने हैं। जिस हेतु आपके मांग पत्र -1201/39-C-ED (Court Case) दिनांक: 24/03/2025 द्वारा वांछित धनराशि रु0 1,02,38,250.00 (रु0 एक करोड़ दो लाख अड़तीस हजार दो सौ पचास मात्र) में से खण्ड में उपलब्ध धनराशि से रु0 5,21,000.00 (रु0 पांच लाख, इक्कीस हजार मात्र) का भुगतान इस कार्यालय द्वारा दिनांक 26.03.2025 को कर दिया गया है जिसका यू0टी0आर0 नम्बर UTR.No. RBI0882537413204 (Token NO. 0425336465 Meerut Treasury, Bill No. 0448100191) है एवं अवशेष धनराशि के भुगतान हेतु इस कार्यालय पत्रांक 3759, दिनांक 03.07.2025 द्वारा आपसे प्रफोर्मा बीजक की वांछना की गयी है, जो अभी तक अप्राप्त है।

उक्त के सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में स्टेट्स रिपोर्ट दाखिल की जानी है। जिस हेतु निम्न सूचनाएँ तत्काल उपलब्ध कराने का कष्ट करें।

- 1- काली नदी (पूर्वी) के पलड जोन निर्धारित करने हेतु सर्वेक्षण कार्य का लक्ष्य।
- 2- अब तक किये गये कार्य की प्रगति।
- 3- अवशेष कार्यों का विवरण।
- 4- अवशेष कार्यों को पूर्ण करने हेतु सम्भावित तिथि।
- 5- नैशनल इंस्टीट्यूट ऑफ हाईड्रोलोजी (एन0आई0एच0) को प्रेषित करने हेतु अन्तिम रिपोर्ट खण्ड को उपलब्ध कराने की तिथि।

अतः आपसे अनुरोध है कि उपरोक्त वांछित सूचनाएँ तत्काल उपलब्ध कराने का कष्ट करें। ताकि मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेशों की अनुपालना सुनिश्चित हो सके।

साथ ही यह भी अनुरोध है कि उक्त कार्य के भुगतान हेतु अवशेष धनराशि रु0- 97,17,250.00 (रु0 सत्तानवे लाख सतराह हजार दो सौ पचास मात्र) का प्रफोर्मा बीजक तत्काल खण्डीय कार्यालय में उपलब्ध कराने का कष्ट करें। ताकि भुगतान हेतु अग्रिम कार्यवाही ससमय की जा सके।

  
अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

पत्रांक: /मेखगंनमे/पलड जोन (काली नदी) तददिनांक: 10/7/25

प्रतिलिपि निम्नलिखित को इस कार्यालय के उपरोक्त संदर्भित पत्र के कम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मुख्य अभियन्ता (गंगा) सिंचाई एवं जल संसाधन विभाग उ0प्र0 मेरठ।
- 2- अधीक्षण अभियन्ता प्रथम मण्डल सिंचाई कार्य मेरठ।
- 3- सहायक अभियन्ता प्रथम मेरठ खण्ड गंगा नहर मेरठ इस निर्देश के साथ प्रेषित है कि विषयगत प्रकरण में व्यक्तिगत रूप से उच्चाधिकारियों से सम्पर्क स्थापित कर समयान्तर्गत आवश्यक कार्यवाही पूर्ण कराना सुनिश्चित करें।
- 4- वाद लिपिक मेरठ खण्ड गंगा नहर मेरठ को मा0 एन0जी0टी0 से संबंधित वाद की पत्रावली में संचयन करते हुए आवश्यक कार्यवाही हेतु।

अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

भारत सरकार  
GOVT. OF INDIA



उत्तर प्रदेश टेली-फैक्स 0522-2720611  
उत्तर प्रदेश टेलीफोन 0522-2720618  
ई-मेल: up.gate.technology@nic.in (Tech)  
upgate@vsnl.com (Admin)

निदेशक का कार्यालय/Director's Office  
राष्ट्रीय सर्वेक्षण विभाग/Survey of India  
मार्गिका 107-1/Manchhara Bhabha  
उत्तर प्रदेश प्रशासनिक निदेशात्मक क्षेत्र  
Uttar Pradesh (A) (Bhabha Zone)  
डॉ. विभूति खन्ना, गौरी नगर, लखनऊ-226011/UP  
Dr. Vibhuti Khanna, Gauri Nagar, Lucknow-226011/UP

पत्र सं० त-1201/39-C-ED(Court case)

दिनांक:- 24/03/2025

सेवा में,

अधिकासी अभियन्ता,

मेरठ खण्ड गंगा नहर, मेरठ (उ.प्र.)।

(ई-मेल:- pk167960@gmail.com)

विषय:- मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित ओ०ए० संख्या-511/2023, प्रियंक भारती बनाम उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 05/08/2024 (Original Application No.-511/2023(1A No. 346/2024, 1A No. 345/2024, 1A No. 309/2024 Dated 05-08-2024) के संबंध में।

संदर्भ:- 1. आपके कार्यालय का पत्रांक -5886/मेखगन/फ्लड जोन (काली नदी), दिनांक 29/10/2024.

2. आपके कार्यालय का ई-मेल दिनांक 13/02/2025

3. इस कार्यालय का पत्र संख्या त-1034/39-C-ED(Court Case) दिनांक 12/03/2025

महोदय,

उपरोक्त संदर्भित पत्र क्रमांक 3 को निरस्त माने जाने का अनुरोध है। उक्त का संशोधित पत्र संदर्भित पत्र व. विषय के अन्तर्गत अधिकासी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ द्वारा काली नदी पूर्व के हाई रिजोल्यूशन DEM (0.5 मी. Accuracy) उपलब्ध कराने की मांग की गयी है। सर्वेक्षण क्षेत्र का व्यौरा.kml file द्वारा ई-मेल के माध्यम से दिनांक 13/02/2025 को इस कार्यालय में उपलब्ध कराये गये क्षेत्र का 0.5 मीटर Accuracy के DEM तथा 1 मीटर अंतराल के कन्दूर मैप का विस्तृत व्यय विवरण आपको सूचनार्थ प्रेषित है। इस कार्यालय का Civil Deposit Account के संबंध में राशि जमा कराने हेतु Account Details प्रेषित की जा रही है।

COST Estimate

Activity	Rate per Sq. km.	Area In Sq. km.	Amount In Rs
a. Field Data Acquisition through Drone Technology	20000	365	₹ 73,00,000.00
b. One Hard copy Map	400	365	₹ 1,46,000.00
c. SUM of a and b			₹ 74,46,000.00
d. GD Overhead Charge @ 25 %			₹ 18,61,500.00
e. SUM of c and d			₹ 93,07,500.00
f. Contingent / Unforeseen Expenditure Charge @ 10%			₹ 9,30,750.00
g. Grand Total			₹ 1,02,38,250.00
(Rupees One Crore Two Lac Thirty Eight Thousand Two Hundred and Fifty only)			

उपरोक्त व्यय आंकलन आपकी स्वीकृति हेतु प्रेषित है।  
संलग्न:- यथोपरि।

Due to insufficient of funds  
Preaudit & Passed For Rs. 5,21,000.00  
By Cash Rs. ....  
By E-Cheque Rs. 5,21,000.00

Signed by Ravindra Meena  
Date: 24-03-2025 16:15:40  
(रविन्द्र मीना)

AM  
JUDGE, MRD

अधीक्षण सर्वेक्षक  
कृते निदेशक

AE-I

उपरोक्त कार्य का पत्र प्रस्तुत है।  
वर्ष खर्च का मासिक पत्र प्रस्तुत है।

169

0425336465

प्रो. विवेक शर्मा (AE)  
आनंदपुर कार्यालय कल-11  
रुड़िगिरी कैंप  
24/3/25  
MB-E

अधिरासी अभियान  
मेरठ खण्ड गंगा नदी  
मेरठ डि. 24/3/2025

Entered in MB No. 3984 Rs = 1,02,38,250.00

in page No. 57

Vijay (MB)  
24-03-2025

AM  
JUDGE, MRD



भारत सरकार  
GOVT. OF INDIA



टेली-फैक्स/Tele-fax - 0522-2720634  
दूरभाष/Telephone-0522-2720638  
ई-मेल/E-mail: up.gdc.soi@gov.in (Tech)  
upgdc-lko@up.nic.in (Admn)

निदेशक का कार्यालय/Office of Director  
भारतीय सर्वेक्षण विभाग/Survey of India  
मानचित्र भवन/Manchitra Bhawan  
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)  
Uttar Pradesh G.D.(Northern Zone)  
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)  
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 2423 /39-C-ED(Court case)

दिनांक:- 11/07/2025

सेवा में,

अधिकासी अभियन्ता,  
मेरठ खण्ड गंगा नहर, मेरठ।  
(ईमेल:- eemdgcmrt@gmail.com)

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० वाद संख्या 1139/2024 जगवीर सिंह बनाम उत्तर प्रदेश राज्य व अन्य के संबंध में।

संदर्भ:-1. इस कार्यालय के पत्र संख्या त-1201/39-C-ED (Court case) दिनांक 24/03/2025

2. आपके कार्यालय का पत्रांक 3759/मेखंगंनमे/फ्लड प्लेन जोन (काली नदी) दिनांक 03/07/2025

3. आपके कार्यालय का पत्रांक 3902/मेखंगंनमे/फ्लड प्लेन जोन (काली नदी) दिनांक 09/07/2025

4. इस कार्यालय का पत्रांक 2145/39-C-ED (Court case) दिनांक 25/06/2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र क्रमांक (2) में आपके कार्यालय द्वारा शेष धनराशि के भुगतान के लिए प्रोफार्मा बीजक की वांछना की गयी है। जिसेक अनुक्रम में आपको अवगत कराना है कि संदर्भित पत्र क्रमांक (1) में आपके कार्यालय को उपलब्ध कराया गया Cost Estimate ही इस कार्यालय द्वारा प्रस्तुत अंतिम प्रोफार्मा बीजक है। जिसमें वांछित कुल धनराशि रुपये 1,02,38,250.00 (रुपये एक करोड़ दो लाख अड़तीस हजार दो सौ पचास मात्र) में से आपके कार्यालय द्वारा मात्र रुपये 5,21,000.00 (रुपये पाँच लाख इक्कीस हजार मात्र) का भुगतान इस कार्यालय को दिनांक 26.03.2025 को किया गया है। आपसे अनुरोध है कि संदर्भित पत्र क्रमांक (1) में उपलब्ध कराये गये बीजक को ही अन्तिम बीजक मानते हुए शेष धनराशि इस कार्यालय को शीघ्र जमा करायें।

पुनः संदर्भित पत्र क्रमांक (3) में आपके द्वारा वांछित सूचनाओं के अनुक्रम में

आपको अवगत कराना है कि इस कार्यालय द्वारा काली नदी (पूर्वी) के फ्लड प्लेन जोन निर्धारित करने हेतु सर्वेक्षण कार्य के कुल 365 वर्ग किमी. क्षेत्र में से लगभग 320 वर्ग किमी. क्षेत्र का क्षेत्रीय कार्य सम्पन्न कर लिया गया है, शेष 45 वर्ग किमी. का क्षेत्र Airport के Yellow Zone में पड़ने के कारण संदर्भित पत्रांक (4) द्वारा एयरपोर्ट निदेशक, हिण्डन एयरपोर्ट, उत्तर प्रदेश को ड्रोन सर्वेक्षण की अनुमति हेतु पत्र लिखा गया है। जिसकी अनुमति प्राप्त होने के 2 सप्ताह के अन्दर उपरोक्त शेष कार्य समाप्त करा लिया जायेगा।

उपरोक्त सर्वेक्षित 320 वर्ग किमी. क्षेत्र में से लगभग 200 वर्ग किमी. क्षेत्र का डाटा प्रोसेस कर लिया गया है। शेष क्षेत्र का डाटा प्रोसेसिंग का कार्य कार्यालय में प्रगति पर है, जिसे भी शीघ्र सम्पन्न करा लिया जायेगा।

आपको संदर्भित पत्र क्रमांक (1) में उपलब्ध कराये गये Proposal of Drone Survey में उपरोक्त कार्य की समाप्ति के लिए 5 माह का समय आंकलित किया गया था। अतएव इस कार्यालय द्वारा सितम्बर 2025 तक उपरोक्त कार्य पूर्ण कर समस्त डाटा आपको प्रदान किया जा सकेगा।

संलग्न:- यथोपरि।

भवदीय,

Signed by Pawan Kumar  
Dwivedi

(पवन कुमार द्विवेदी)-2025 13:57:41

अधिकारी सर्वेक्षक/तकनीकी अधिकारी

कृते निदेशक

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र, दिल्ली कैंट को सूचनार्थ प्रेषित।



रिमोट सेन्सिंग एप्लीकेशन्स सेन्टर, उत्तर प्रदेश  
 REMOTE SENSING APPLICATIONS CENTRE, UTTAR PRADESH  
 (विज्ञान एवं प्रौद्योगिकी विभाग, उ० प्र० शासन)  
 (Department of Science and Technology, Govt. of U.P.)

रोफ्टर जी. जानकीपुरम  
 Sector-G, Jankipuram  
 कुर्सी रोड, लखनऊ - 226021  
 Kursi Road, Lucknow-226021

सं० : आर.एस.ए.सी.:

No.: RSAC: 202-5/1309

दिनांक

Date: 09/07/2025

सेवा में,

सहायक अभियंता,  
 मेरठ खण्ड, गंगा नहर  
 मेरठ।

संदर्भ: (i) 462 / स०अ०प्रथत / फलड जोन / (काली नदी) दिनांक 07.07.2025

(ii) 894 / मेखगन में / फूड जोन (काली नदी) दिनांक 19.02.2025 एवं 5885 / मेखगन में / फूड जोन (काली नदी) दिनांक 29.10.2024

विषय: मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-673/2018 के अनुपालन हेतु Previous flood inundation extent from Satellite Data उपलब्ध कराये जाने के संबंध में।

नहोदय,

उपरोक्त संदर्भित पत्र के क्रम में केन्द्र द्वारा प्रेषित वीजक (पत्र संख्या-आरएसएसी/एस०डब्ल्यू०आर०डी०/2025/4549 दिनांक 04.03.2025) के अनुसार जनपद मुजफ्फरनगर के अन्तर्गत काली नदी के उदगम स्थल के निर्देशांक 29.317304 N & 77.792335 एवं जनपद बुलंदशहर तक 28°05'13"N & 78°12'41" E तक काली नदी की कुल लम्बाई लगभग 213.74 किमी० है। जिसका Previous flood inundation extent from satellite data (Year 2009 to 2024) से सम्बन्धित 11 मानचित्र (A1 size) हार्ड कॉपी एवं साफ्ट कॉपी (jpg एवं pdf format) श्री विपिन कुमार शर्मा, जूनियर इंजीनियर, मेरठ खण्ड गंगा नहर मेरठ, को आज दिनांक 09.07.2025 को हस्तगत किया गया।

उपरोक्त उल्लेखित 11 मानचित्रों की साफ्ट एवं

हार्ड कॉपी (ज.प.द. एवं PDF Format) स्वयं

द्वारा / नाम- विपिन कुमार शर्मा

पदनाम- जूनियर इंजीनियर

*[Signature]*  
09/07/25

(एस०के०एस० यादव)

प्रभागाध्यक्ष

सतही जल संसाधन प्रभाग

प्रतिलिपि:- कार्यवाहक निदेशक, आर०एस०ए०सी०, यू०पी०, लखनऊ को सूचनार्थ प्रेषित।

*[Signature]*  
09/07/25

(एस०के०एस० यादव)

प्रेषक,

अधिकासी अभियन्ता,  
मेरठ खण्ड गंगा नहर, मेरठ।

प्रेषित,

निदेशक,

राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०)  
जल विज्ञान भवन रुइकी उत्तरा खण्ड।

पत्रांक: 3910/मेखगंनमे/प्लड जोन (काली नदी)

दिनांक: 10/07/2025

विषय: मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० वाद संख्या 1139/2024 के सम्बन्ध में।

महोदय,

कृपया अपने उपरोक्त विषयक संदर्भित पत्र संख्या SWHD/NIH/2024-25 दिनांक 18/10/2024 का अवलोकन करने की कृपा करें। उक्त के क्रम में मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० वाद संख्या 1139/2024 के अनुपालन हेतु जनपद मुजफ्फरनगर काली नदी के उद्गम स्थल से जनपद बुलंदशहर तक काली नदी का "Previous flood inundation extent from Satellite data" (Year 2009-2024) प्रभागाध्यक्ष, सतही जल संसाधन विभाग रिमोट सेंसिंग एप्लीकेशन सेंटर उ०प्र० लखनऊ के पत्रांक RSAC:2025/1309 दिनांक 09/07/2025 के माध्यम से इस कार्यालय को प्राप्त हुए हैं, जिसकी छायाप्रति सुलभ संदर्भ हेतु संलग्न है।

प्रभागाध्यक्ष, सतही जल संसाधन विभाग रिमोट सेंसिंग एप्लीकेशन सेंटर उ०प्र० लखनऊ के पत्रांक RSAC:2025/1309 दिनांक 09/07/2025 के द्वारा उपलब्ध कराये गये वांछित अभिलेख आपको संलग्न कर इस अनुरोध के साथ प्रेषित है कि प्रश्नगत प्रकरण में अति शीघ्र अग्रिम आवश्यक कार्यवाही करने की कृपा करें। ताकि मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेशों की अनुपालना सुनिश्चित की जा सके।

संलग्नक: उपरोक्तानुसार

(11 मानचित्रों की सॉफ्ट एवं हार्ड कापी मूलरूप में)

अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ

पत्रांक: 3910/मेखगंनमे/प्लड जोन (काली नदी) तददिनांक: 10/07/25

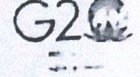
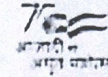
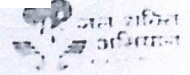
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मुख्य अभियन्ता (गंगा) सिंचाई एवं जल संसाधन विभाग उ०प्र० मेरठ।
- 2- अधीक्षण अभियन्ता प्रथम मण्डल सिंचाई कार्य मेरठ।
- 3- सहायक अभियन्ता प्रथम मेरठ खण्ड गंगा नहर मेरठ को उनके पत्रांक 471/स०अ० प्रथम दिनांक 10/07/2025 के क्रम में इस निर्देश के साथ प्रेषित है कि विषयगत प्रकरण में व्यक्तिगत रूप से वांछित डाटा एन०आई०एच० को उपलब्ध कराते हुए समयान्तर्गत आवश्यक कार्यवाही पूर्ण कराना सुनिश्चित करें।
- 4- वाद लिपिक मेरठ खण्ड गंगा नहर मेरठ को मा० एन०जी०टी० से संबंधित वाद की पत्रावली में संचयन करते हुए आवश्यक कार्यवाही हेतु।

10/07/25  
अधिकासी अभियन्ता  
मेरठ खण्ड गंगा नहर, मेरठ



राष्ट्रीय जलविज्ञान संस्थान  
 (एन सी डी डी, जल संसाधन, जल विकास एवं जल संरक्षण विभाग,  
 के अधीन भारत सरकार की संरक्षण)  
 जलविज्ञान भवन, रूड़की-247 667 (उत्तराखण्ड) भारत  
**National Institute of Hydrology**  
 (A Government of India Society under Ministry of Jal Shakti,  
 Department of Water Resources, R D & G R  
 Jalvigyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA  
 (An ISO 9001:2015 Certified Organization)



Phone: +91 532 272105, 272106  
 Web: www.nih.gov.in

No. SWHD/NIH/2024-25/CS-339

Date: July 11, 2025

Executive Engineer,  
 Meerut Division Ganga Canal, Meerut  
 Irrigation and Water Resources Department, Govt. of UP

**Sub.: Flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and Bulandshahr.**

Sir,

The flood plain zone delineation of Kali River (E) in the district of Meerut, Hapur and Bulandshahr is being undertaken at NIH, Roorkee. Surveyed river cross-sections and maps for historical flood inundation area are (as per data Source NRSC, Hyderabad) between years 2009 to 2024 has been provided to NIH, Roorkee. However, no flood inundated area are shown in the Remote sensing data (as per data Source NRSC, Hyderabad). Further, it was informed that the Survey of India will provide 1m contour data by September 2025. In view of this the draft report with delineated flood plain zone will be submitted by three months after receipt of the 1m contour and DEM data from Survey of India

With Regards,

*JP*  
 11/07/2025

Scientist-E & PI  
 Surface Water Hydrology Division  
 National Institute of Hydrology, Roorkee